

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 388 of 2018 With
IA 399 of 2019
IA 572 of 2020
IA 573 of 2020
IA 574 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2020

Name of the Company: Central Bank of India
V/s
Cure Life Care Pvt Ltd

Section: Section 7/12A/60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Nitin Mehta appeared for the Financial Creditor.
Learned Counsel Mr. Rashesh Sanjanwala appeared for the CoC.
Learned Counsel Ms. Natasha Dhurman Shah appeared for the Applicant in IA 399 of 2020 and in IA 572 of 2020.
Learned Counsel Mr. Masoom K Shah appeared for the Applicant in IA 573 of 2020 and IA 574 of 2020.
Learned Counsel for the RP also appeared.
We heard Learned Counsel for the COC, Learned Counsel for the Applicant in IA 572 of 2020 and Learned Counsel for the Applicant in IA 573 of 2020.
All matters stand adjourned for further consideration on 12.10.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 14th day of September, 2020